GST Trade Notice No.01/2018

Sub : GST Facilitation Centre for Small Businesses – Regarding.

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A 'GST Facilitation Centre for Small Businesses' has been specially created in the Trichy GST and Central Excise Commissionerate. The Facilitation Centre is functional from No.1, Williams Road, Cantonment, Trichy - 1.

2. Using the 'Facilitation Centre', GST registered small businesses [manufacturers, service providers and traders, whose annual aggregate turnover is less than Rs.1.5 Crore], can fulfill the compliance requirements, i.e., Tax Payment and Return Filing, free of cost.

3. The Facilitation Centre is equipped with two computers (with i7 processors), internet connection at a speed of 100 Mbps and other basic amenities. The Facilitation Centre is located in the ground floor of the building, so that GST registrants can have easy access. To use the 'Facilitation Centre', GST Registrants have to obtain prior appointment from the Asst. Commissioner (GST Policy), Trichy GST & Central Excise Commissionerate.

4. To obtain prior appointment, GST Registrants may please write an email [gstsevakendratrichy@gmail.com], quoting their GSTIN Number (GST Registration Number) and Aadhaar Number or any other identity proof, of the visitor. On receipt of the request from the GST Registrant, Asst. Commissioner (GST Policy) will verify the GST Registration Number, allot an appointment for use of the Facilitation Centre and communicate the same, by email. If any technical guidance / assistance are required for filing a Return, the same may also be specifically mentioned in the email, so that the services of an officer will be made available in the Facilitation Centre.

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5. Main objective of the Facilitation Centre is to minimise the compliance cost for the taxpayers. GST Registered Small Businesses are requested to use the Facilitation Centre, to fulfill the GST compliance requirements.

6. The Industry and Trade Associations / Chambers of Commerce are requested to bring the contents of this Trade Notice, to the attention of all their members.

(Issued from file C.No.IV/16/04/2018-GST-Policy)

(S. Srimathi)
Joint Commissioner

To

(i) Trade and Industry (As per the mailing list).

(ii) Shri. G. Ranson Thomas Arokia Raj, Vice President, Thiruchirappalli District Chamber of Commerce, 167, Madurai Road, Trichy-636008.

(iii) Shri. S. Punniyamoorthy, Secretary, The Thiruchirappalli District Tiny & Small Scale Industries Association, (TIDITTSIA), SIDCO Complex, Industrial Estate, Ariyamangalam, Trichy-620010.

Copy submitted to:

The Principal Chief Commissioner of GST & Central Excise, Chennai, for favour of information please.

Copy to:

i) The Deputy / Assistant Commissioner of GST & Central Excise, Tiruchirappalli-I / Tiruchirappalli-II / Thanjavur/ Karur/Cuddalore Divisions.

ii) All Range Offices under Trichy GST Commissionerate.

iii) The P.S. to Commissioner / Steno to Joint Commissioner

iv) Computer Section, Hqrs. Office, Trichy

(For uploading the Trade Notice in the website of Tiruchirappalli Commissionerate).